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Title: Need to remove the ban on recruitment in Government of India Presses including Government Press at Koratty Kerala.

*SHRI LONAPPAN NAMBADAN (MUKUNDAPURAM): Sir, I request, that the Government order issued on 3rd April 2008, banning recruitments in eleven Central Government Presses should be immediately withdrawn.

Lakhs of applications were received for various vacancies in Central Government Presses following the advertisements published by the Government. The order banning fresh recruitments came at a time when call letters had already been issued for the written tests and interviews.

If these existing vacancies are not filled up by 17th May, 2008 these posts will get lapsed. This would then mean the closer of eleven Central Government Presses and it will even drive thousands of families to the verge of poverty.

The only Central Government Press in Kerala began to function at Koratty in the year 1966.

As per the Government policy the Koratty Printing Press should have 333 employees, but now it has only 154 employees. Even with half the strength of required employees, this Government Press is giving hundred percent out put. It has even won the award for being the best Central Government press in the country.

* Speech originally delivered in Malyalam.

Lakhs of youngsters who have applied for employment in various Government Presses are now disappointed. For one hundred and forty posts at Koratty Press, there were sixty thousand applications.

I request through you Speaker Sir, that the Government order banning fresh recruitments should be withdrawn so that the existing posts do not get lapsed.